

Estimates Committee has already been placed before the Lok Sabha.

The Agricultural Scientists' Recruitment Board is an independent recruiting Agency and is not functioning under the Director-General, ICAR. The Chairman, Agricultural Scientists' Recruitment Board is appointed by the President, ICAR with the approval of the Government of India. He has freedom to report directly to the President, ICAR. It is not, therefore, correct to say that the Agricultural Scientists' Recruitment Board is a body subordinate and subservient to the Director-General, ICAR.

(d) In view of the facts brought out above, no further changes in the service conditions of the employees of the ICAR Society seem to be necessary at this stage.

Water Supply and Sanitation during Plan

7483. SHRI CHINGWANG KONYAK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any new orientation has been given to the Sixth Plan to the water supply and sanitation, points included in the new twenty point economic programme, as a national priority;

(b) whether any plans and guidelines have been prepared and circulated in the State; and

(c) what is the anticipated expenditure and whether any tentative provisions have been made for this?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Supply of drinking water to problem villages has been included in the new 20-Point Programme. During the Sixth Plan, the effort will be to cover all the identified problem villages with atleast one source of safe potable water available throughout the year.

(b) Guidelines have been prepared, circulated and adopted at the Conferences held with the State Government representatives in February '82.

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(c) The outlay for the water supply and sanitation sector in the Sixth Plan is more than Rs. 3900 crores compared to about Rs. 1030 crores in the Fifth Plan (1974-79). The emphasis in the Sixth Plan is on drinking water supply to problem villages for which a provision of Rs. 2007.11 crores has been included in the outlay mentioned above.

Applications for Allotment of site for coal Depots

7484. SHRI HIRALAL R. PARMAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) number of applications for allotment of plots for coal depots received in different areas of New Delhi during the last three years;

(b) how many cases were pending for disposal and for how long they are pending;

(c) how many complaints or representations were received by DDA in this regard; and

(d) what action has been taken by the Government to dispose of the long pending cases?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

I.R.D.P. Upto 1981-82

7485. SHRI B. R. NAHATA: SHRI JITENDRA PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) since 1978-79 in how many blocks under Integrated Rural Development Programme have been undertaken, year-wise upto 1981-82;

(b) how much subsidy has been given in each block in each year State-wise;

(c) what is the amount of loan advanced in each block each year and what are the schemes undertaken in each block; and

(d) how many families have been covered in each State in this Programme in each year?